

[Translation]

**Small Scale Industries in U.P.**

579. SHRI SATYA DEO SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government are considering any proposal of the Government of Uttar Pradesh to allocate more funds for the development of small scale industries;

(b) if so, the salient features thereof; and

(c) the amount allocated for this purpose in the current Five Year Plan vis-a-vis allocation made in the Seventh Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) to (c). An outlay of Rs. 13841.15 lakhs has been approved for the Eighth Five Year Plan on the basis of proposals of U.P. Government against the approval outlay of Rs. 6506.15 lakhs during the Seventh Five Year Plan. Besides the State of Uttar Pradesh would also be receiving its share out of the schemes being implemented by the Central Government during the Eighth Five Year Plan.

**Production of Salt**

580. DR. LAL BAHADUR RAWAL:  
SHRI PRABHU DAYAL  
KATHERIA:  
DR. CHATTRA PAL SINGH:  
SHRIMATI SAROJ DUBEY:  
SHRIMATI VASUNDHARA  
RAJE:  
SHRI RAJVEER SINGH:  
MAJ. GEN ((RETD.) BHUWAN  
CHANDRA KAHANDURI:  
SHRI GIRIDHARI LAL  
BHARGAVA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have issued licenses to some foreign companies for the production of salt;

(b) if so, the details thereof and the places where salt is likely to be produced by these companies;

(c) the reasons for granting licenses to the foreign companies;

(d) whether the security aspects of the area where salt is likely to be produced have also been taken into consideration; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY. (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI): (a) to (e). A letter of permission has been issued to M/s. Cargill South-east Asia Ltd., Singapore, in August, 1992 to set up a 100% Export Oriented Unit in Kutch District of Gujarat for manufacture of 10 lakh tonnes of solar salt per annum with the condition that entire (100%) production shall be exported to General Currency Area/Hard Currency Area Countries. The party had later on approached the Kandla Port Trust for allotment of 15,000 acres of land which was not approved by the Kandla port Trust Board.

[English]

**Spurious Auto Parts**

581. SHRI NITISH KUMAR: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware of the production and marketing of the spurious auto parts in the country;